

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: Mr. Saikumar Shivmurthi Javalkoti

V/s.

Astute Engineering Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	AJAY M. ANTARKAR	PCI for Resp ORDER	
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TCP 65/397-398/NCLT/MB/MAH/2013

1. None from the side of the Petitioner present when the case was called. Learned Representative of the Respondent is present.
2. He stated that the amended copy of the Petition is served in the recent past, seeking time to file reply in respect of amended Petition.
3. Time is granted. Reply to be filed on or before 18.08.2017. Copy to be served on the other side.
4. Matter is now listed for hearing on **06.09.2017**.
5. The Respondent is directed to communicate the next date of hearing to the Petitioner.

Sd/-

Ravikumar Duraisamy
Member (Technical)

Dated : 26.07.2017.

Sd/-

M.K. Shrawat
Member (Judicial)